

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
30-10-2023 AT 10:30 AM**

**IA (IBC) 402/2023 in
CP(IB) No. 361/9/HDB/2022
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

TVN Enterprises

...Operational Creditor

Vs

Servomax Limited

... Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 402/2023

Orders not pronounced. For orders on 05.12.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)